

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

TWENTY-FOURTH REPORT

(Presented on **11.12.2015**)

The Business Advisory Committee held a sitting on Thursday, the 10th December, 2015.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

- | | |
|---|------------------|
| (1) Discussion on Statutory Resolution seeking disapproval; of the Negotiable Instruments (Amendment) Ordinance, 2015 (No. 7 of 2015) and consideration of motion of amendments made by Rajya Sabha in the Negotiable Instruments (Amendment) Bill, 2015, as passed by Lok Sabha. | } 1 hour |
| (2) The Atomic Energy (Amendment) Bill, 2015.

<i><u>(Consideration and Passing)</u></i> | } 2 hours |

NEW DELHI;
10th December, 2015
Agrahayana 19, 1937 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.